

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Docket No. 87/2013

Date: 01/10/2013

To,
The Executive Director (Electrical)
SJVN Ltd.,
Sharma Niwas, Below BCS,
New Shimla, 171009
Shimla (H.P)

Subject: Docket No. 87/2013: Approval of generation tariff of Rampur Hydro Electric Project for the period 23.10.2013 to 31.03.2014

Ref: (1) This office letter dated 24.9.2013 in Dock No. 087/2013

(2) Your letter No. SJVN/C&SO/CERC/2013-2608 dated 30.9.2013 in Dock No. 087/2013

With reference to your letter dated 30.9.2013 on the above subject. I am directed to inform you that the time for filing the additional information in respect of the above said petition has been extended upto 25.10.2013. Further request for extension of time shall not be entertained.

Yours faithfully,

Sd/-
B. Sreekumar
Deputy Chief (Law)